

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 297 of 2013**

**Dated: 4<sup>th</sup> September, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s GMR Gujarat Solar Power Pvt. Ltd. .... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Vishrov Mukherjee  
Mr. Rohit Venkat  
Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Ms. Poorva Sahegal for R.2  
Ms. Suparna Srivastava for R.1**

**ORDER**

Post the matter for the reply submissions on **26.09.2014.**

**(Rakesh Nath)  
Technical Member  
ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**